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SHRI M. C. CHAGLA: I do not think ihe hon. Member is being fair to me. I am not in charge of Income-tax. I can only represent to the Finance Minister what the needs of the artists are. I have done so. As regards other matters, many of them have got to be decided by the Akademi concerned. To the extent that Government can take action, it will appear from the Statement that the action has been

SHRI BHUPESH GUPTA: We know that the hon. Minister.

MR. CHAIRMAN: You are interested in art?

SHRI BHUPESH GUPTA I am slightly. We know that the hon. Minister is not the Finance Minister. But he is in charge of our Akademies, of art and all that. Now, therefore, I should like to know whether he has tried to impress upon the tasteless Finance Minister in such matters, not very much alive to culture, to Ihe cultural aspect of our life, that such needs should be backed by supplying the materials, and other amenities, and I should also like to know from the hon. Minister whether he had any calculation made as to how much foreign exchange or other expenditure would be required in ordsr to meet the demands of these artists, ar.d whether this expenditure is even ten per cent, of what a'multi-millionaire spends abroad when he is on a visit for fifteen days.

SHRI M. C. CHAGLA: Now there are many political implications in my hon. friend's question, as they always are. But confining myself to art, I said that the Commerce Minister was kind enough to agree to my suggestion that if I wanted a certain quota reserved for the artists from the imports which we are making he will be pleased to do so, and I have indicated to the Akademi this suggestion, and 1 I

think the details are being worked out, or have been worked out.

**Ouestions** 

\*612. [The questioners (Shri Ramgopal Gupta und Shri U. S. Dugal) were absent. For answer, vide col. 3638 infra.]

### THIRD FIVE YEAR PLAN TARGET OF FERTILIZER PRODUCTION

\*613. SHRI JAGAT NARAIN: Will the Minister of PETROLEUM CHEMICALS be pleased to state:

- (a) the extent to which the Third Five Year Plan target of fertiliser production is expected to be achieved by the end of the plan period and the likely shortfall; and
- (b) how far the shortfall can be attributed to the failure of the private sector to which licences were given for setting up fertiliser units?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM CHEMICALS (SARDAR IQBAL SINGH):

- (a) As against the targeted capacity of one million tonnes, a capacity of 586,500 tonnes has been established. The respective figures for production are 800,000 tonne\* and 242,000 tonnes, (Estimated) in terms of Nitrogen.
- (b) Against a capacity of 636,000 tonnes of nitrogen approved for implementation im the private sector, only 18,250 tonnes capacity has been established so far.

श्री जगत नारायण : क्या वजीर साहब बतलायेंगे कि दूसरे देशों में, जैसे जापान है, अमेरिका है, वहां एक एकड में 10 से 23 पौंड तक फर्टिलाइजर खर्च किया जाता है और यहां हिन्दस्तान में मश्किल से 2 पौंड खर्च किया जाता है और अभी जो उन्होंने तादाद बताई है उससे यह साबित होता है कि जो उन्होंने टागट फिक्स किया या उससे बहत कम फरिलाइजर पैदा हुआ है, तो इसको महेनजर रखते हए सरकार क्या कोशिश कर रही है ? और यह प्राइवेट फर्म्स में जो बहत ही कम पैदा हुआ है, इसकी उन्होंने कोई वजह नहीं बताई है कि यह क्यों कम पैदा हुआ

सरदार इकबाल सिंह : जहां तक गवर्नमेंट अंडरटेकिंग्स का ताल्लुक है, उनमें तो टार्गेटेड कैंपेसिटी का 81 परसेंट के क़रीव उन्होंने अपना टार्गेट पुरा किया है, लेकिन जहां तक प्राइवेट फर्म्स का ताल्लुक है, यह ठीक है कि सिफ्र 3 पर सेंट टार्गेंट उनमें पूरा हुआ है क्योंकि बहुत सी पार्टीज जो पहले फैक्ट्रीज लगाना चाहती थीं उनमें से किसी को फारेन एक्सचेंज नहीं मिला, किसी को फारेन कोलैबोरेशन नहीं भिला और किसी को यहां रेसपांस नहीं मिला कैपिटल मार्केट में। लेकिन इसके बावजुद भी हम कोशिश कर रहे हैं कि प्राइवेट सेक्टर में जहां तक हो सके इंटरनेशनल एड के नीचे उनकी मदद हो।

SHRI BHUPESH GUPTA: When targets were fixed in the Plan we assumed that the targets were fixed for the private sector and the public sector after due deliberation, taking into account the various possibilities and difficulties also in this connection. Then how is it that tlie realisation of these targets has fallen so short? And what steps have the Government taken to have the matter investigated? In our schools, in those days, when a student did not learn his lesson he would be made to itand upon the bench. I do not know what this Government does with its delinquent Ministers. I should like to know why the matter is not properly investigated in order to fix the responsibility for the failure in this matter after these years of planning and the three Five Year Plans have been almost completed?

SHRI C. D. PANDE: What is the delinquency about the Minister who has come only about two months back?

MR. CHAIRMAN: The suggestion for action you can ignore.

SHRI BHUPESH GUPTA: If Ministers are made to stand upon the bench, they would do

MR. CHAIRMAN: That i» your view.

SHRI C. D. PANDE: Sir, whether it has been ... . .

AWADHESHWAR SHRI PRASAD SINHA: Sir, the hon. Member should withdraw the expression he made just now because it hardly maintains the decorum and decency of the House.

SHRI C. D. PANDE: This problem arose some seven years ago, as far as licensing these factories was eancerned. That was in 1959. At that time, the Government did not realise that they were giving the licences to such parties who had neither the competence nor the financial resources.

SHRI ARJUN ARORA: The whole private sector has proved incompetent.

SHRI C. D. PANDE: I may tell you that they had not the capacity, nor the resources, nor the foreign exchange. Then why did the Government wait for seven years to say that they had failed? They had failed in 1959 and so the Government should have taken action seven years ago, but they waited for seven years. What is the reason that they did not take action earlier.

SHRI O. V. ALAGESAN: It is true that The licences to the private sector factories were granted many years ago.

SHR1 C. D. PANDE: To very ordinary

SHRI O. V. ALAGESAN: I would not say that. But that did not materialise and perhaps it would give some satisfaction to my other hon, friend if it was stated that the private sector has woefully failed. Whereas more than 600,000 tonnes were licensed for in the private sector, only some 18,000 tonnes were they able to produce. There were various reasons. In Madhya Pradesh, one factory was licensed. It was originally to be in the private sector, but nobody could proceed with it. And then it was taken over in the Government sector, but even after it had been taken over it had to be dropped because of the coal and naphtha trouble.

MR. CHAIRMAN: The question is why the Government had to wait for seven years in order to find that they had failed.

SHRI O. V. ALAGESAN: That is not correct, Sir. Some of the parties them3633

selves surrendered their licences. Some parties explained that they would not be able to proceed with the work and they went away. One factory in Visakhapatnam is under construction and it may go into production by the end of this year or early next year. Gujarat has taken up one and it is also expected to go into production. So we did not wait for seven years. These things happened and because of that we were not able to reach the target. The hon. Member accuses me both ways. If we do not reach the target, he accuses me, and if I want to make efforts and entrust the work to some parties who will do the job, then also he accuses me.

### SHRI C. D. PANDE: No, no.

SHRI ARJUN ARORA: From the replies given by the hon. Minister, it is apparent that the private sector has failed miserably and it has let down the country as nobody else has done. May I know, if, in view of this' experience, the Government wiH learn something and, in future, not issue licences in favour of the private sector as far as fertilisers are concerned? Or will they repeat the folly of issuing licences to the private sector and then at the end of the Fourth Plan period come again and say that they have produced only 3 per cent of the target?

MR. CHAIRMAN: Mr. Arora, you load your questions with too many adverbs nnd adjectives. If you put a simple question, it would be all right.

SHRI O. V. ALAGESAN: Sir, I have to give the background especially since a fertiliser factory is a very very capitalintensive industry. You have to put in a lot of money, Rs. 30 crores or Rs. 40 crores like that. And sometimes the private parties are not able to find so much money. More than that they were not able to find the foreign exchange for the purpose. They tried collaboration arrangements with various parties but they did not materialise. Most of them broke down on the question of prices. That is what we have found. The main .point on which every negotiation broke down was on the question of prices. They wanted an assured return, as much as 20 per cent, and we were not prepared to give them such an assurance. So it

is not as if the Government is not going to learn a lesson. Certainly, we shall choose such parties as can go ahead with the project. Even so, only one-third of the investment proposed is to be placed in the hands of the private sector and I hope the programme will go through.

to Questions

## मध्यनिषेध के सम्बन्ध में जाएन

- \*614. श्री राम सहाय : नया मृहकार्य मंत्री यह बताने की कृपा करेंगे कि :
- (क) क्या यह सच है कि प्रधान मंत्री को मचनिषेद के सम्बन्ध में कुछ संसद् सदस्यों से कोई ज्ञापन प्राप्त हुआ है;
- (ख) यदि हां, तो कितने संसद सदस्यों ने उस जापन पर हस्ताक्षर किये हैं; और
- (ग) सर्कार ने उस पर क्या कार्यवाही की है?

### t[MEMORANDt/M ON PROHIMTKm

- \*614. SHRI RAM SAHAI. WIH the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that the Prims Minister has received a memorandam on the subject of prohibition from some Members of Parliament:
- (b) if so, how many Members of Parliament have signed this memorandum; and
- (c) what action has been takea by Government thereon 71

# गृह-कार्य मंत्रालय में राज्य मंत्री (श्री जयसुख लाल हायी) : (क) जी हां।

- (ख) उस ज्ञापन पर 184 संसद सदस्यों ने हस्ताक्षर किये हैं।
  - (ग) मामला विचाराधीन है।

t[THE MINISTER OF STATB IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) Yes.

- (b) The memorandum is signed by 184 Members of Parliament.
  - (c) The matter is under consideration.]
    - †[ ] English translation.